(1100/VR/GG)

(Q.121)

HON. SPEAKER: Question No.121

SHRI SRIBHARAT MATHUKUMILLI (VISAKHAPATNAM): Thank you, hon. Speaker, Sir. I received the responses from the Ministry of Railways for the questions that I had raised. So, I will start away with my detailed question. The creation of the South Coast Railway Zone, with Vishakhapatnam as its headquarters in Andhra Pradesh was announced in February 2019 by the then hon. Railway Minister.

However, due to the land allocation delays and other issues by the previous State Government, including some questions raised on the viability of the land, five valuable years have been lost. After the recent NDA Government has assumed power earlier this year, the State Government has issued necessary clarifications and joint surveys have been conducted. I thank the hon. Prime Minister Narendra, Modi ji and the Railway Minister Shri Ashwini Vaishnaw ji for initiating tenders for the South Coast Railway Zone.

What I would like to highlight and ask here is that similar railway zones like South Western Railway Zone, Hubli, South East Central Railway Zone, Bilaspur, East Coast Railway Zone, Bhubaneswar were announced on July 4, 2002, but were started off in temporary accommodations by April 1, 2003. Given this precedence, since the process of tendering has already begun, can the South Coast Railway Zone be operationalized from temporary campuses before the full building is completed?

SHRI ASHWINI VAISHNAW: Hon. Speaker, Sir, the hon. Member has raised a very valid point regarding the South Coast Railway Zone. It is a new zone, and as the hon. Member has already noted himself, we have already placed the tender for the construction of the zone building. Whatever land issues were there earlier, they have been sorted out.

The hon. Chief Minister of Andhra Pradesh has been continuously following up this. Even hon. Shri Ram Mohan Naidu ji is also regularly following up this matter. On the whole, this zone is now on track to get operationalized. We have also appointed one Officer on Special Duty (OSD) so that all the operational matters which need to be considered while making this zone operational can be checked in full detail. As and when the operational matters

are checked in full detail, we will have a common discussion among all the stakeholders and then take it forward.

SHRI SRIBHARAT MATHUKUMILLI (VISAKHAPATNAM): Thank you, hon. Speaker, Sir. I would like to take a different direction in the question. Safety and speed are the twin pillars of the modern rail travel in India. I was fortunate to meet the Minister recently and discuss about this. So, what I would like to ask is this. What steps are being taken to enhance the average speed of Vande Bharat and other Express trains?

Additionally, with the focus on reducing manual intervention and leveraging technology and advanced safety measures, what measures has the Government put in place so that there is fast but safe and secure travel for passengers across the nation and across these routes? Thank you.

माननीय अध्यक्ष : माननीय सदस्य, जैसे माननीय मंत्री जी संक्षिप्त जवाब दे रहे हैं, उसी प्रकार आप भी संक्षिप्त प्रश्न पूछें।

(1105/SAN/MY)

SHRI ASHWINI VAISHNAW: Hon. Speaker, Sir, the question is not related to the main Question. However, I will give a very short answer to this.

The condition of the tracks is continuously being upgraded. The tracks were designed for 70-80 kmph 10 to 15 years ago. Over the last 10 years, most of the tracks have been upgraded significantly and today more than 80 per cent of the tracks in the Indian railway network are basically operational at 100 kmph or 110 kmph. We are continuously upgrading to 130 kmph also, and some of the sections have been designated for 160 kmph.

Multiple actions are being taken. The first one is for improving the quality of the rails, having a better specification of the manufacturing process of the rail. Second, wherever there are curves, we are trying to reduce the curves. Third, we are trying to get better quality of sleepers and better quality of fasteners. Fourth, the development of Kavach has been now completed. On 16 July 2024, Kavach version 4.0 was completed and now a large-scale implementation of Kavach is being done. Practically every locomotive is today getting fitted with a fog safety device. Multiple number of actions are being taken to improve the speed of the trains.

SHRI HIBI EDEN (ERNAKULAM): Sir, there are around 110 acres of land in the heart of the Ernakulam constituency, which is known as the Ernakulam Marshalling Yard, and this particular area belongs to the Indian Railways.

The cost of a cent of land is around Rs. 50 lakh. This particular stretch of land connects the Kochi Water Metro, the one and only water metro in the country, and also the Vyttila transportation mobility hub. Sir, the Indian Railways can develop this particular land which is more than Rs. 50,000 crore of worth.

The major constraint Kerala faces is the availability of land. When we have a prime land with the Indian Railways, why can we not start a new terminal inside the heart of the city? The Government policy is for a multi-modal system where with a single ticket you can travel in the Indian railways, the metro rail, the water metro and also the normal buses. So, this would be one of the finest projects in the country.

Sir, also the Vande Bharat train has been in huge demand in Kerala, especially the Kochi-Bengaluru route which was allotted in-between a special train, as you mentioned. Why can we not retain this? There is a huge private bus lobby which is benefiting from this particular route. We are under criticism that we are helping the private bus lobby. Would there be any specific arrangement to make sure that there is a route from Kochi? Night trains can be allotted for Vande Bharat because we are travelling in the night also.

SHRI ASHWINI VAISHNAW: Hon. Speaker, Sir, the question is totally disconnected from the main Question. However, I would like to point out that hon. Prime Minister Shri Narendra Modi ji is totally committed towards developing the railway network of Kerala. The allocation of funds he has given is huge. It is more than Rs. 3,000 crore which is almost eight times what it used to be 10 years ago. However, the support from the State Government is not forthcoming.

Hon. Speaker, Sir, the land acquisition in the State of Kerala, despite the funds having been deposited, is a meagre 16 per cent of the land that is

required. I will request all the hon. MPs to please help the Railways by following up with their State Government so that the land can be acquired. From our side, we are very focused on developing the railway network throughout the country, including Kerala.

Regarding whatever land issue the hon. MP has raised, he may please come and discuss in detail, with the map of the area. His ideas will be very welcome for developing that parcel of land.

SHRI T. R. BAALU (SRIPERUMBUDUR): Thank you very much, Sir.

In fact, this question pertains to my birthplace. Fourteen years ago, the Manavadi-Pattukottai line, the broad-gauge line, had been started and it has become an orphan now. Even a bridge across the Bamini River is also constructed. But it is left as it is and it has been pending for the past 14 years.

The next one is Thanjavur-Pattukottai line for which the land acquisition is over. Everything has been done, but things are not taken up, maybe, because it has all become a DMK constituency. I do not know whether the Minister will take it in a proper perspective.

(1110/SNT/CP)

He should not say the land acquisition is pending. If there is a land acquisition pending, why do you not go and meet the State officials or State Ministers concerned or send your officials to find out the ways and means to purchase the land immediately? You cannot just charge the State Government by saying that land acquisition is pending.

SHRI ASHWINI VAISHNAW: Baalu ji is a very senior person and we all respect him a lot. He has held multiple portfolios. He understands how difficult it is. He also understands how important it is to coordinate with the State Government. The projects which the hon. MP mentioned are the projects where both the State Government and the Central Government have to work together to make sure that the projects are progressed.

I would like to put on record, hon. Speaker, Sir, that for Tamil Nadu, the funds, which were allocated during the UPA Government, were only Rs. 879 crore per year, and today hon. Prime Minister, Shri Narendra Modi ji is

allocating Rs. 6,362 crore for railways in Tamil Nadu. It is a huge jump. Unfortunately, out of the 3,389 hectares of land required for development of the projects in Tamil Nadu, the land acquired is only 26 per cent, that is, 866 hectares. In regard to the land which has to be acquired, we are continuously following up with the State Government. Our officials as well as I, at my level, are constantly pursuing with the State Government. I request the hon. MP also to pursue with the State Government to support this because Railways and Defence are the two Departments which have to be out of politics. They are required for the country. They are very essential for the development of a country, and going above the politics, we have to work towards this. We have to make sure that the Railways and Defence Departments keep serving the nation. The development of railways is very important for our economic development.

So, I request the hon. MP to have a meeting with hon. Chief Minister of Tamil Nadu. I will send my officers and I will send our MoS also, if you say. We can have a follow-up of all the land acquisition issues.

(ends)

माननीय अध्यक्ष : माननीय सदस्यगण, आज रेल बिल पर चर्चा है। मैं आपसे एक और आग्रह करना चाहता हूं। कई सालों से प्रश्न काल के अंदर 20 प्रश्न लाटरी में आते हैं। इसमें नंबर बड़ी मुश्किल से आता है। कई माननीय सदस्यों का तो पूरे एक वर्ष में भी लाटरी में नंबर नहीं आता, तो कई का एक ही सदन में दो या तीन बार नंबर आ जाता है। जो लॉटरी की व्यवस्था है, वह पूरी पारदर्शिता के साथ माननीय संसद सदस्यों की मौजूदगी में निकलती है।

मेरा आप सबसे आग्रह है, माननीय सदस्य और माननीय मंत्रीगण भी मेरा इसमें सहयोग करेंगे कि वे संक्षिप्त प्रश्न पूछेंगे, संक्षिप्त जवाब देंगे, ताकि हम 20 प्रश्नों की लिस्ट को पूरा कर सकें। जो 20 प्रश्नों की लिस्ट आई है, जिसमें सदस्य का पूरा हक बनता है कि मेरा प्रश्न आया है तो कम से कम मुझे एक बार प्रश्न पूछने का मौका दिया जाए। सदन इस विषय को लेकर सहमत होगा। हमें इस तरह का नया प्रयास करना चाहिए।

क्वैश्चन नंबर 122, श्री मनीष जायसवाल जी।

(प्रश्न 122)

श्री मनीष जायसवाल (हज़ारीबाग) : अध्यक्ष जी, मैं अमृत भारत स्टेशन्स को लेकर यह प्रश्न सदन में लाया हूं और मुझे इसका जवाब मिला है। रेल नेटवर्क बहुत बड़ा है और इसमें जो विकसित है, उसे और विकसित किया जा रहा है, इसमें हम लोगों को कोई आपत्ति नहीं है। मैं मंत्री जी से केवल एक आग्रह करना चाहूंगा कि जो क्षेत्र रेल के मैप में अविकसित हैं और जिनको डेवलपमेंट का अच्छा अवसर नहीं मिला है, उनको आगे बढ़ाने का काम भी किया जाना चाहिए। मैं हजारीबाग लोक सभा क्षेत्र का प्रतिनिधित्व करता हूं।

माननीय अध्यक्ष : माननीय सदस्य आपको इतनी भूमिका पर जाने की आवश्यकता नहीं थी। आप सीधे कहते कि मेरे संसदीय क्षेत्र में यह-यह मांग है। अगर आप सब इतनी भूमिका बांधेंगे, मंत्रीगण भी इतनी भूमिका बांधेंगे तो इतनी भूमिका बांधने की आवश्यकता नहीं है। केवल प्रश्न और उसका जवाब। आप ऐसी व्यवस्था बनाइए।

(1115/NK/AK)

श्री मनीष जायसवाल (हज़ारीबाग) : अध्यक्ष महोदय, मेरा माननीय मंत्री जी से आग्रह है कि मेरे लोक सभा क्षेत्र के बरही, हजारीबाग टाउन, कुजु, बरकाकाना, पतरातु, रामगढ़ और गोला स्टेशनों को भी विकसित किया जाए। इसके साथ-साथ मैं मंत्री जी को धन्यवाद दूंगा कि उन्होंने गया से मुंबई के लिए एक ट्रेन दी है। हजारीबाग लाइन अभी बेसिकली माल ढुलाई के काम में आती है, कोयला ढुलाई के काम में आता है, इसको पैसेंजर्स के लिए एलिजिबल करने के लिए डबल लाइन किया जाए। हजारीबाग के विभिन्न स्टेशनों को डेली कोलकाता और वेल्लोर से जोड़ा जाए।

श्री अश्विनी वैष्णव : माननीय अध्यक्ष जी, सांसद महोदय ने बहुत महत्वपूर्ण विषय उठाया है। झारखंड में रेलवे के ट्रांसफॉर्मेशन के लिए माननीय मोदी जी प्रयासरत हैं, बहुत अच्छा फंड एलोकेशन झारखंड के लिए किया है। प्रोजेक्ट्स का रेगुलरली फॉलो-अप होता है। इसके अलावा माननीय सांसद महोदय के जो प्रश्न हैं, इन्होंने जो मांग की है, इसको मैंने नोट में लिया है। माननीय सांसद महोदय के साथ डिटेल में चर्चा करके उसको आगे बढ़ाने का काम करूंगा।

श्री मनीष जायसवाल (हज़ारीबाग) : अध्यक्ष महोदय, मैं माननीय मंत्री जी का ध्यान इस ओर आकृष्ट कराना चाहूंगा कि हमारे यहां रांची से बरकाकाना होते हुए दिल्ली तक राजधानी ट्रेन चलती थी, उसे डिसकन्टीन्यू कर दिया गया है। अगर आपकी नजरे इनायत हो और इसको पुन: चालू किया जा सके। हजारीबाग लोक सभा क्षेत्र के जो अन्य स्टेशन हैं, उनको भी 'अमृत भारत' में जोड़ कर विकास किया जा सके, यही मैं आग्रह करूंगा।

श्री अश्विनी वैष्णव : माननीय अध्यक्ष जी, आज विश्व में सबसे बड़ा स्टेशन रि-डेवलपमेंट प्रोगाम हिन्दुस्तान में चल रहा है। तेरह सौ स्टेशनों का रि-डेवलपमेंट एक साथ माननीय प्रधानमंत्री जी ने अप्रूव किया है, इसका काम बहुत विस्तृत तरीके से चल रहा है, कई स्टेशन्स इतने बड़े हैं कि

उस पर 700-800 करोड़ रुपये का भी खर्च हो रहा है। बहुत सारे स्टेशन हैं जिन पर 100-200 करोड़ तक इन्वेस्टमेंट हो रहा है।

माननीय अध्यक्ष जी, यह इतना बड़ा कार्यक्रम एक बार बड़े लेवल पर चला जाए, उसके बाद में फिर माननीय सांसद महोदय के साथ विचार करके और स्टेशन का भी बाद में विचार किया जाएगा। अभी हमारा फोकस होना चाहिए कि जो 1300 स्टेशन्स हैं, इनका विकास कम्पलीट करें और रेलवे से देश भर को जो अपेक्षा है, उसके अनुरूप स्टेशन का डेवलपेंट करें।

श्री दर्शन सिंह चौधरी (होशंगाबाद) : अध्यक्ष महोदय जी, मेरे लोक सभा क्षेत्र में सात अमृत स्टेशन आए हैं, उसके लिए मैं माननीय रेल मंत्री जी को धन्यवाद देना चाहता हूं। इन सात स्टेशनों के अलावा 11 अन्य स्टेशन छोटे-छोटे अन्य स्टेशनों पर भी विकास के कार्य किए जाएं। चूंकि उसके पहले भी पिछली सत्र में मांग की थी, उसकी पूर्ति माननीय केन्द्रीय मंत्री जी और माननीय मोदी जी ने की थी, इसके लिए मैं आभारी हूं और धन्यवाद देता हूं।

मैंने नई रेल लाइन की भी मांग की थी उसकी भी आपने पूर्ति की थी, अन्य मांग भी की थी। जो छोटे-छोटे स्टेशन्स हैं, वह स्टेशन छोटा जरूर होता है, लेकिन 150-200 गांव उससे जुड़े रहते हैं। हमारा निवेदन है कि इन छोटे स्टेशनों का भी विकास जाए। कोरोना काल के दौरान जो ट्रेन बंद की गई थी, उसके स्थान पर मैट्रो सिटीज में ट्रेनें चलती हैं, ऐसे ही गांव के लेवल पर ऐसी ट्रेनें चलाकर लोगों को सुविधा देने का काम माननीय मंत्री जी करेंगे, ऐसी मेरी अपेक्षा है और यही हमारी मांग हैं। लोकल ट्रेन बीस से पच्चीस किलोमीटर की दूरी तय करते हैं, चाहे छात्रों की मांग हो या लोगों की मांग है, उसको पूरा करने का काम मंत्री जी करेंगे, ऐसी मेरी अपेक्षा है।

श्री अश्विनी वैष्णव : माननीय अध्यक्ष जी, माननीय सांसद महोदय ने दो विषय उठाए हैं। पहला विषय छोटे स्टेशनों का है। मैं आज आपके माध्यम से इस महान सदन को बताना चाहता हूं कि माननीय प्रधानमंत्री जी ने पहली बार एक ऐसी पहल की जिसमें केवल बड़े स्टेशन ही नहीं बल्कि बहुत सारे मंझौले और छोटे स्टेशन भी, 1300 स्टेशन अमृत भारत स्कीम में शामिल हुए हैं। जिस तरह से श्रद्धेय अटल जी ने ग्राम सड़क योजना के माध्यम से देश के कोने-कोने को जोड़ा था, वैसे ही आज प्रधानमंत्री श्री नरेन्द्र मोदी जी प्रधानमंत्री ग्राम सड़क योजना की तरह अमृत भारत स्टेशन योजना के माध्यम से छोटे और मंझौले स्टेशन का भी विकास कर रहे हैं।

(1120/SK/UB)

हम सब जानते हैं कि दस साल पहले स्टेशन्स पर जाना मुश्किल होता था। आज साफ-सफाई है, ट्रेनों में सफाई है, ट्रेनों में सब जगह टाएलेट्स बन गए हैं और स्टेशन्स का बहुत सिग्निफिकेंटली इम्प्रूवमेंट हो रहा है। इससे बहुत बड़ा चेंज आया है।

माननीय सांसद ने दूसरा विषय उठाया है, वह है लोकल डिस्टेंस के लिए एक नई तरह की ट्रेन बनाई जाए। मैं आपके माध्यम से इस महान सदन को बताना चाहूंगा कि नमो भारत

रेपिड रेल का डेवलपमेंट किया गया है और नई गाड़ी बनकर भुज से अहमदाबाद के बीच में डिप्लाय हुई है। यह गाड़ी बहुत अच्छी चल रही है और इसका बहुत अच्छा पेट्रोनेज है। इसमें जो लोग बैठकर जा रहे हैं, वह कहते हैं कि वाकई एकदम नए तरह का अनुभव है। रेलवे को पूरी तरह से ट्रांसफार्म करने के लिए माननीय मोदी जी की सरकार प्रतिबद्ध है।

SHRI SACHITHANANTHAM R. (DINDIGUL): What are the criteria for selecting the stations under the Amrit Bharat Scheme? In my constituency, Kodaikanal route and Oddanchatram station should be included in this scheme. I request you to resume the Reddiarchatram station which was closed earlier.

SHRI ASHWINI VAISHNAW: Constructions of railway stations are very complex when we compare with other constructions because the train has to continue to operate. For example, construction of airport is quite separate from the runway. Airport can be constructed without much of a disruption of the operation of the aircraft. Same is the case with other commercial buildings. In the case of railways, since the rail operation is directly integrated with the station development, when we selected the Amrit Bharat Station Scheme, we tried to make sure that the disruption of the train operation will be minimal. That was the primary criteria for selecting the stations. As I said earlier, this is the largest station redevelopment programme anywhere in the world happening at this point of time. As of now, 1300 stations are actually getting constructed. As and when this project is further progressed, we will reconsider.

(ends)

माननीय अध्यक्ष: मैंने पूर्व में भी कहा था और आज भी इस प्रश्न काल में रेलवे पर लंबी सूची है। मैं एक को बुलाउंगा और दूसरे को नहीं बुलाउंगा तो न्याय नहीं होगा इसलिए ज्यादातर लोगों को विधेयक पर बोलने की अनुमति दी जाएगी।

प्रश्न संख्या 123.

(प्रश्न 123)

*SHRI NAGESH BAPURAO AASHTIKAR PATIL (HINGOLI): Hon'ble Speaker Sir, thank you.

The hon'ble Railway Minister is also present here today and I would like to thank him too.

Whether the Government knows about the negative effects on the sportspersons participating in the National and State level competitions as the Government has not provided any kind of rail travel facilities to them. If so, the Government should provide the details of the assessment thereof. Whether the ministry is considering to restore the rail travel concession facility for sportspersons? If so, the details thereof should be provided.

श्री अश्विनी वैष्णव : माननीय अध्यक्ष जी, इस प्रश्न के उत्तर में बहुत स्पष्ट तौर पर मेंशन किया गया है। आज भारत सरकार रेलवे में पैसेंजर्स को अफोर्डेबल रखने के लिए 56,993 करोड़ रुपये की सब्सिडी दे रही है यानी अगर किसी पैसेंजर सर्विस को ऑपरेट करने की कॉस्ट सौ रुपये है तो उसमें टिकट का प्राइस मात्र 54 रुपये रखा गया है। सबको 46 परसेंट सब्सिडी दी जा रही है।

श्री नागेश बापुराव अष्टिकर पाटिल (हिंगोली) : माननीय अध्यक्ष, इंटरसिटी नांदेड़ से चलती है, इसके कोच बढ़ाने की जरूरत है। नांदेड़ से मुम्बई जाने वाली देवगिरी एक्सप्रेस में बहुत पैसेंजर्स होते हैं और एमपीज़ की संख्या भी बहुत ज्यादा रहती है।

मैं आपके माध्यम से माननीय मंत्री जी से कहना चाहता हूं कि फर्स्ट, सैकंड और थर्ड एसी कोच बढ़ा दिए जाएंगे तो बहुत मेहरबानी होगी।

(1125/KDS/SRG)

श्री अश्विनी वैष्णव : अध्यक्ष महोदय,प्रधान मंत्री श्री नरेंद्र मोदी जी की सरकार गरीबों के प्रति समर्पित है। आज जनरल कोचेज की संख्या बढ़ाने पर बहुत फोकस किया जा रहा है। फर्स्ट एसी, सेकेंड एसी, थर्ड एसी के कोचेज बढ़ाने पर फोकस नहीं है, फोकस केवल जनरल कोचेज बढ़ाने का है। 1 हजार जनरल

* Original in Marathi

कोचेज दिसम्बर के अंत तक बढ़ाए जा चुके हैं। इसके साथ ही साथ 10 हजार जनरल कोचेज के स्पेशल प्रोडक्शन का कार्यक्रम हाथ में लिया गया है।

SUSHRI PRANITI SUSHILKUMAR SHINDE (SOLAPUR): Sir, I would like to ask the hon. Minister a specific question related to concessions for sportspersons because the young women and men sportspersons have to travel, not just once, but a number of times throughout the country, to various districts and various States within the country, The Ministry of Sports and Youth Affairs has written to the Ministry of Railways on several occasions before and asked them for concession specifically for sportspersons. This is not covered under the disabled category or it is not covered under your subsidies that you give to everybody. For various States also, the budget for Khelo India has been reduced. With such a background, I would like to ask this question to the Minister. Are you going to specifically give concessions to young people who are participating in sports, who are making our country proud, to travel by railways? It is because they have to travel multiple number of times throughout the year.

SHRI ASHWINI VAISHNAW: Hon. Speaker Sir, as I have mentioned earlier, when the cost of providing the service is Rs. 100, the price that we are charging is about Rs. 54, which amounts to 46 per cent subsidy to everybody who is traveling by railways on an average, and the amount of this subsidy today is to the tune of Rs. 56,993 crore. The sportspersons are included in that.

SHRI DURAI VAIKO (TIRUCHIRAPPALLI): Hon. Speaker Sir, this is a question pertaining to concessions, but to senior citizens and accredited journalists.

It is very unfortunate that the train fare concessions which were extended to senior citizens and accredited journalists, were discontinued during the COVID-19 pandemic, and have still not been resumed even after two years. I had raised this issue on 31st July before you. I would like to know from the hon. Railway Minister about the Centre's decision to restore the same.

SHRI ASHWINI VAISHNAW: Hon. Speaker Sir, I have mentioned it and I am repeating it again. The total subsidy provided by the Government of India for all passengers travelling in Indian Railways is Rs. 56,993 crore. When the cost of providing the service is Rs. 100, the ticket is charged at Rs. 54, which amounts to 46 per cent subsidy for every passenger travelling, which includes all the categories which are mentioned by the hon. MP.

(ends)

(Q. 124)

SHRI SURESH KUMAR SHETKAR (ZAHIRABAD): Hon. Speaker Sir, thank you very much for giving the opportunity to speak in the House today.

The PM Surya Ghar Muft Bijli Yojana is a significant step towards achieving India's renewable energy goal, but it seems that there are some shortcoming issues like lack of proper awareness among the people who want to avail, and also the need to have more simplified installation process to help the beneficiaries because there is a gap between registration and application.

My supplementary question to the hon. Minister for New and Renewable Energy, through the Chair, is what are the steps the Government is going to take to address the issue?

(1130/RCP/MK)

SHRI PRALHAD JOSHI: Sir, as far as the PM-Surya Ghar Muft Bijli Yojana is concerned, there is a portal. The target is to reach one crore households. Approximately, more than 1.5 crore households have already been registered. Approximately, 6.5 lakh households, 6.28 lakh households to be precise, have already been connected. There is a portal. We have been repeatedly requesting all the State Governments to encourage the PM-Surya Ghar Yojana which in real terms is *muft bijli* for the poor people and the middle-class people. I would request the hon. Members; I do not want to politicise the issue. Telangana, as far as overall renewable energy is concerned, is lagging behind. As of today, overall, in Telangana it is only 3.7 per cent of the registered applications which have been connected.

There is a major role of the State Government and the discoms. Discoms have to provide net metering. In many States, still a physical verification system has been there in place. Through portal, anybody can apply. Vendor list is available on the portal. This is very, very user-friendly. If there are any issues, through that portal, if it is brought to the notice of the Ministry, we will immediately address it. It is very, very encouraging. Many States are doing extremely well. As far as overall renewable is also concerned, either in PM-KUSUM or in the total installed capacity, Telangana has still to do a lot. For example, the wind power potential of Telangana is estimated to be 54.71 GW. However, only 128 MW have been done so far. Under PM-KUSUM, 4000 MW were demanded by

the State. Even in that, the total progress is zero as on date. Similarly, the State has performed very poorly under PM-Surya Ghar. There are 1.17 lakh registrations and only 4,422 residential installations have been carried out. I am only giving you this figure to kindly talk about it. I appeal to the entire House. This is really a very sustainable model. Minimum 300 units of electricity will be generated by 3 KW of the solar installed capacity, that is rooftop, under PM-Surya Ghar. It will generate minimum 300 units of electricity every month. So, in reality, it is a very good scheme. It is a sustainable scheme. Instead of giving free without any budgetary provision and making discoms in a way unviable, this is the best scheme. I appeal to all the Members to take it to your credit. आप जाकर लोगों से मिलिए और उनके घर के ऊपर पीएम सूर्य घर मुफ्त बिजली योजना के तहत सोलर रूफटॉप लगाइए। वह अपने क्रेडिट में आएगा चाहे वह पक्ष हो या विपक्ष हो। मैं आपसे यही प्रार्थना करना चाहता हूं।

SHRI SURESH KUMAR SHETKAR (ZAHIRABAD): Sir, you have simplified the process. वे पोर्टल में जाएंगे, लेकिन जो रूरल एरियाज में रहते हैं, उनको पोर्टल आदि चीजों के बारे में कहां मालूम होता है। As Energy Minister, you can call all the State Ministers and see how this process can be further simplified.

Then, there is another disparity. The scheme has been allocated Rs.9,600 crore in 2024-25. But it appears that disbursement of the funds and benefit is highly uneven across the States. For instance, while Gujarat has received a significant CFA fund amounting to Rs.1,348.69 crore, Telangana has received Rs.19.69 crore. Nagaland and Jharkhand have received Rs.0.6 crore and Rs.0.2 crore respectively. How does the Government plan to address such disparities in fund allocation and ensure equitable distribution?

(1135/SJN/PS)

श्री प्रहलाद जोशी : महोदय, मैं यह कहना चाहता हूं कि राज्य जैसा परफॉर्म करेगा, उस राज्य के लाभार्थियों के खाते में डीबीडी के माध्यम से तुरंत पैसा भेजा जाएगा। उसमें किसको जाता है, किसको नहीं जाता है, क्या फलाने राज्य में इस लाभार्थी को डीबीटी से देते हैं, फलाने राज्य में नहीं देते हैं, इसका सवाल ही नहीं उठता है। It is a demand-driven project; Rs. 75,000 crore have been allocated. अगर आपके संसदीय क्षेत्र के किसी भी घर के ऊपर 'पीएम सूर्य घर मुफ्त बिजली योजना' के तहत रूफटॉप सोलर सिस्टम लगा है, तो under PM Surya Ghar, within maximum of 15 to 21 days, the amount will be credited to the beneficiary's account. There are vendors and vendors' list is also published on the portal.

Anybody can approach. And even those vendors are also helping the beneficiaries to take the benefit of this project.

Gujarat is doing more. Even some of the other States are also doing more. If they are doing more, then we will transfer it to them. There is no question of transferring it either to this State or that State. If the State of Telangana performs, then we will immediately transfer to the beneficiaries of the State of Telangana also.

श्री इटेला राजेंदर (मल्काजगिरि) : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री जी से दो प्रश्न पूछना चाहता हूं। आज तक इस देश में जो भी प्रोडक्शन हुआ है, वह 453 गीगावाट है। उसमें से 10 सालों के अंदर हमारे प्रधानमंत्री श्री नरेन्द्र मोदी जी ने जो सकारात्मक कदम उठाए थे, तब 200 गीगावाट आया है। 'पीएम सूर्य घर मुफ्त बिजली योजना' गरीबों के लिए लाई गई है।

पहला, अर्बन एरियाज़ में जो बस्तियां हैं, उनमें छोटी-छोटी जमीनों पर 3 या 4 फ्लोर बनाकर लोग किराये पर रहते हैं। हमने आदेश किया था कि प्रत्येक परिवार को केवल 78,000 रुपये की सब्सिडी तथा 3 किलोवाट का मीटर दिया जाए, मगर जो परिवार किराये पर रहते हैं, उसके बारे में आपकी क्या सोच है?

माननीय अध्यक्ष : आप नंबर 3 सवाल मत पूछो, आप नंबर 1 सवाल ही पूछिए।

श्री इटेला राजेंदर (मल्काजगिरि) : महोदय, गांवों की झोपड़ियों में जो रहते हैं, जो 10-15 झोपड़ियां होती हैं, वे गिरिजन या आदिवासियों की होती हैं। उसके बारे में आपकी क्या सोच है, आपको बताना चाहिए।

माननीय अध्यक्ष : आप नंबर 3 सवाल मत पूछिए।

श्री प्रहलाद जोशी : महोदय, जहां झुग्गी-झोपडियां हैं, जहां लोग भाड़े पर रहते हैं, भारत सरकार तथा माननीय प्रधानमंत्री नरेन्द्र मोदी जी के विजनरी लीडरशिप में हम 'पीएम आवास योजना' के तहत भी पक्का घर दे रहे हैं। जो 'पीएम आवास योजना' है, उसमें सभी राज्य इसका उपयोग करें तथा अगर वे पक्का घर बनाते हैं, तो उस घर के लिए एक किलोवाट पर मिनिमम 100-110 यूनिट्स जेनरेट होती हैं, उसके बाद जो उनकी 50-60 यूनिट्स हैं, वे 50, 60 या 70 यूनिट्स का उपयोग करें तथा बाकी यूनिट्स को डिस्कॉम्स को बेच सकते हैं। It is already in place.

श्री अखिलेश यादव (कन्नौज) : महोदय, उत्तर प्रदेश में रूफटॉप योजना चल रही थी, लेकिन इन्होंने वह योजना बंद कर दी है।

श्री प्रहलाद जोशी : महोदय, उत्तर प्रदेश में भी हो रहा है। अखिलेश जी, उत्तर प्रदेश से सांसद हैं, वे अपने संसदीय क्षेत्र में करा सकते हैं। ये तो अपनी पार्टी के नेता हैं।...(व्यवधान)

श्री अखिलेश यादव (कन्नौज) : अध्यक्ष महोदय, रूफटॉप की योजना सबसे पहले उत्तर प्रदेश में आई थी, फिर आपने बंद कर दी, अभी चलाई है।

वाणिज्य और उद्योग मंत्री (श्री पीयूष गोयल) : अध्यक्ष महोदय, अगर मैं पुरानी बातें याद करूंगा और बताऊंगा, तो अखिलेश जी को बड़ी शर्मिंदगी महसूस होगी।...(व्यवधान)

माननीय अध्यक्ष : न तो आपको बोलने की इजाजत है और न ही उनको बोलने की इजाजत है। केवल आप बोलिए।

श्री प्रहलाद जोशी : महोदय, मैं उत्तर दे रहा हूं। मैं आपको एड्रेस करते हुए बोल रहा हूं।

माननीय अध्यक्ष : माननीय मंत्रीगण, मैं आपसे आग्रह कर रहा हूं कि जिसको मैंने बोलने की इजाजत नहीं दी है, आप उनके प्रश्न का जवाब देने की आदत छोड़ दें।

श्री प्रहलाद जोशी : महोदय, मैं इसको मानता हूं। इसके साथ ही साथ एक रेस्को मॉडल है। जो आरई सर्विस कंपनी है, वह जीरो इन्वेस्टमेंट मॉडल पर भी भारत सरकार से सब्सिडी प्राप्त करके, ग्रुप रूफटॉप सोलराइजेशन हो या ग्रुप सोलराइजेशन हो, वह कर रही है। वैसे तो ओडिशा की नई सरकार ने इस पर काम किया है। वहां पर जो डिस्कॉम कंपनी (टाटा पावर) है, वह हर घर के ऊपर 'पीएम सूर्य घर मुफ्त बिजली योजना' के तहत रूफटॉप सोलर सिस्टम लगा रही है।

(1140/SPS/SMN)

इसलिए उनका कोई इन्वेस्टमेंट नहीं है। जो भी एक्सेस इलेक्ट्रिसिटी जनरेट होगी, that will go to the discoms but entirely cost will be done in the RESCO model. इसी के साथ-साथ ट्राइबल एरियाज़ में प्रधानमंत्री जनजाति आदिवासी न्याय महाअभियान (पीएम-जनमन) और धरती आबा जनजातीय ग्राम उत्कर्ष अभियान में out ot 1,00,000 unelectrified households through off the grid solar system were provided 100 per cent financial support for 50,000 households. यह भी है। ऐसी बहुत स्कीम्स हैं। मैं सबसे विनती करता हूं कि देश में गरीब से लेकर अमीर तक सभी लोग इन योजनाओं का उपयोग कर सकते हैं। इससे ग्लोबल वार्मिंग और पॉल्यूशन का समाधान निकलेगा और फ्री इलेक्ट्रिसिटी भी मिलेगी। There are many schemes with the various departments and if State Governments support, this is going to be the most successful model and this PM Surya Ghar Muft Bijli Yojana is one of the biggest schemes of the world where electricity is supplied free of cost. This is Modi's vision. This is what I would like to clarify.

श्री मियां अल्ताफ अहमद (अनन्तनाग-राजौरी) : सर, मैं मंत्री जी से एक स्पेसिफिक क्वेश्चन पूछना चाहता हूं। हमारे जम्मू कश्मीर में सर्दियों में माइनस टेम्प्रेचर होता है। वहां पर 12 से 15 घण्टे का पावर कट है। हमारे हाइड्रो इलेक्ट्रिक प्रोजेक्ट्स की पावर नेशनल ग्रिड में जाती है। मेरी आपसे यह अपील होगी कि आप हमें बताएं कि क्या वहां पर आप इस स्कीम को प्रायरिटी देंगे? आप इसमें जितनी सब्सिडी दे सकते हैं, वहां के लोगों को दीजिए। वहां पर आप इसकी प्रायरिटी दीजिए, क्योंकि सर्दियों में उन लोगों को छ: महीने मुश्किल होती है।

SHRI PRALHAD JOSHI: This scheme, PM Surya Ghar Muft Bijli Yojana is for all the States. जो स्टेट परफॉर्म करेगा, सब राज्यों के लिए है। जैसा मैंने पहले भी कहा है, this is one of the biggest schemes for supplying free electricity to the poor people of this country. जम्मू कश्मीर में भी इसका उपयोग करते हैं। जम्मू कश्मीर में भी हम इसके लिए काम कर रहे हैं। 8500 applications have been received in Jammu and Kashmir and इसमें 2.88 लाख रजिस्ट्रेशन हुए हैं। इसके अलावा लद्दाख में हमने एक बहुत बड़ा रिन्यूएबल एनर्जी का प्रोजेक्ट शुरू किया है। उसके इवेकुएशन का काम बहुत तेज गति से हो रहा है।

(इति)

(प्रश्न 125)

*SHRIMATI PRATIBHA SURESH DHANORKAR (CHANDRAPUR): Hon'ble Speaker Sir, Question No. 125. As you know, BSNL is in a very bad shape throughout the country and due to its network failure, people are facing acute problems while doing government related works in my Lok Sabha Constituency. On one hand, this Government boasts of scheme like Digital India, but on other hand, the government company like BSNL is sinking day by day even after having nationwide strong network base.

Sir, I have two specific questions in this regard. First, as you know, BSNL has a strong Nationwide network even in rural areas. But the Government is ignoring government companies and giving priority to the private telecom companies. So, whether the Government intends to shut down BSNL? Second, the private telecom companies like Jio, Airtel and Vi are making profits exponentially, but the BSNL staff and officers are not getting their salaries regularly. This kind of government companies are incurring losses and hence I would like to know the details of the efforts the Government is planning to take to revive the sick and the loss-making PSUs in future.

(1145/MM/SM)

… (व्यवधान)

माननीय अध्यक्ष : नो। संरक्षण नहीं है।

… (व्यवधान)

*SHRI JYOTIRADITYA M. SCINDIA: I would like to thank our Hon'ble MP Smt. Pratibha Dhanorkar for drawing attention of this House towards a very important issue. I want to assure her that under the leadership of Hon'ble Prime Minister Shri Narendra Modi, the future of all the CPSUs in our country is fully secure and they are bound to develop and flourish. Our CPSUs have achieved global recognition and in connection with BSNL, I want to remind her about the condition of BSNL during her government's tenure. We have provided a Rs. 3,35,000 crore revival package to BSNL. Earlier it was incurring losses of Rs. 9000 crore but now, it has been earning operating profit of Rs. 2,000 crore.

This change has been made by our Government. The BSNL was having around 1,40,000 BTS, but following the Atma Nirbhar policy, now we are manufacturing the telecom equipment in our country only. Now, we will develop our own 4G network indigenously. During last 8 months time, we have added 60,000 BTS to BSNL 4G network. BSNL has registered 40 per cent growth in terms of BTS. Earlier it was only 1,40,000 but now it is 2,00,000. We have 55000 employees in BSNL and they are all our responsibility.

*SHRIMATI PRATIBHA SURESH DHANORKAR (CHANDRAPUR): Hon'ble Minister, I did not ask about your department or ministry. I had asked two specific questions as I wanted their answers only. During the last ten years, the customer base of private telecom companies like Jio, Airtel and Vi has increased significantly. Therefore, the details of telecom consumers of these companies and BSNL should be provided.

*SHRI JYOTIRADITYA M. SCINDIA: The people of Maharashtra have given the answer to them already and now they are asking me not to give a detailed reply. They are not ready to accept people's reply. We have added 90,00,000 new customers to BSNL consumer base. Earlier it was 8,80,00,000 and now we have 9,70,00,000 consumers. We are improving it continuously. We are going to add 1,00,000 BTS by May end and we would add new 2,500 BTS to Maharashtra circle for BSNL 4G service network.

---

* Original in Marathi

(1150/YSH/RP)

श्री अरविंद गणपत सावंत (मुम्बई दक्षिण) : माननीय अध्यक्ष जी, मुझे बहुत दुख हो रहा है कि इतना असत्य कैसे बोला जा सकता है? आज बीएसएनएल ने दिल्ली और मुम्बई की सर्विस भी ले ली है। वर्ष 2014 से मुम्बई शहर के लिए माननीय रवि शंकर प्रसाद जी एवं माननीय वैष्णव जी बोलते रहे हैं। मैं ज्यादा इलेबोरेट नहीं करूंगा। आज महानगर टेलीफोन निगम के तहत दिल्ली और मुम्बई में इनकी तरफ से ये लोग हाथ उठाकर कहें कि बीएसएनल के मोबाइल कितने लोग यूज करते हैं? … (व्यवधान) आप …(कार्यवाही-वृत्तान्त में सम्मिलित नहीं किया गया।) क्यों बोलते हैं? इन सबके पास जियो नेटवर्क है। आप सब अपने नम्बर एनाउंस कर दीजिए। … (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, आप चैलेंज मत दीजिए। आप एक मिनट बैठ जाइए। मैं चैलेंज के लिए इसलिए कह रहा हूँ, क्योंकि संसद में व्यवस्था ही बीएसएनएल और एमटीएनएल की है। इसका सबको यूज करना पड़ता है।

… (व्यवधान)

श्री अरविंद गणपत सावंत (मुम्बई दक्षिण) : सर, वह मुफ्त में मिलता है इसलिए ले रहे हैं, बाकी कुछ नहीं है। मैं बता देता हूँ कि आज महानगर टेलीफोन निगम में अगर इनकी व्यवस्था अच्छी हुई है या इनकी आर्थिक स्थिति सुधर गई है तो जो महानगर टेलीफोन के कर्मचारी हैं, उनकी एक कोऑपरेटिव सोसायटी है और इन्होंने बिना पूछे उनके चार करोड़ रुपये पिछले छ: महीने से अपने पास रखे हुए हैं, क्योंकि इनकी अपनी व्यवस्था के लिए इनके पास पैसे नहीं हैं और वे कर्मचारियों के पैसों को इस्तेमाल कर रहे हैं। … (व्यवधान)

माननीय अध्यक्ष : माननीय मंत्री जी, यह कोई प्रश्न नहीं है, फिर भी आप इसके बारे में बता दीजिए।

श्री ज्योतिरादित्य एम. सिंधिया : अध्यक्ष जी, मैं सावंत जी को विश्वास दिलाना चाहता हूँ कि आज भी बीएसएनएल के जो 55 हजार कर्मचारी हैं, उनका सम्मान और उनकी देखभाल बीएसएनएल की और भारत सरकार की जिम्मेदारी है। इसमें कोई संदेह नहीं है। प्रधान मंत्री जी के नेतृत्व में हमारा पूर्ण विश्वास और संकल्प है और इस तरीके का बयान सदन के पटल पर करना निंदनीय है। इस बात को मैं आपके समक्ष रखना चाहता हूँ। … (व्यवधान)

(इति)

माननीय अध्यक्ष : क्वेश्चन नम्बर – 126, श्री सुकान्त कुमार पाणिग्रही।

… (व्यवधान)

श्री कल्याण बनर्जी (श्रीरामपुर) : अध्यक्ष जी, बीएसएनएल और एमटीएनएल काम नहीं करते हैं। ये झूठ बोल रहे हैं। The Government has given us three chips. … (*Interruptions*) I am challenging the Minister. Let him show it. The Government is just showing a rosy picture. … (*Interruptions*)

(Q. 126)

SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL): Respected Speaker, Sir, I have to ask one question. Will the hon. Minister take immediate action to sanction the proposed pending railway line, which is a broad gauge line, from Gopalpur-Rairakhol *via* Phulbani? My parliamentary constituency Kandhamal is an aspirational district. It is also a tribal-dominated district. It is not connected with railways.

I would like to know from the hon. Minister whether he will take immediate action to sanction this proposed Gopalpur-Rairakhol new broad gauge railway line.

श्री अश्विनी वैष्णव : माननीय अध्यक्ष महोदय, मैं आपके माध्यम से इस सदन में डेटा रखना चाहूंगा। ओडिशा में रेलवे के डेवलपमेंट के लिए 10 साल पहले मात्र 800 करोड़ रुपये प्रति वर्ष मिलते थे। आज प्रधान मंत्री मोदी जी 10 हजार करोड़ रुपये हर साल ओडिशा के रेलवे के डेवलपमेंट के लिए दे रहे हैं। आज ओडिशा में रेलवे के 73 हजार करोड़ रुपये के प्रोजेक्ट्स पर इनवेस्टमेंट हो रहा है। एक तरह से करीब-करीब पूरे ओडिशा में, चाहे नॉर्थ हो, चाहे साउथ हो, ईस्ट हो या वेस्ट हो या सेन्ट्रल एरियाज़ हों, सब जगहों पर रेलवे के स्टेशन्स का तेजी से काम चल रहा है और अब तो वहां पर डबल इंजन की सरकार है तो काम और भी तेजी से चल रहा है।

(1155/RAJ/NKL)

माननीय सांसद महोदय ने जिस प्रोजेक्ट के बारे में बात की है, वह हमारे संज्ञान में है। वह काम एसपीवी को दिया गया है, उसका फॉलो अप चल रहा है। जैसे ही एसपीवी की तरफ से उसका जवाब आएगा, उसमें अगले स्टेप्स लिए जाएंगे।

SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL): Sir, I would like to bring to the attention of the hon. Minister of Railways the urgent need for a new railway line connecting Lanjigarh to Brahmapur via Phulbani or Balliguda in Kandhamal district. Kandhamal is a hilly region with challenging terrain which limits connectivity and hampers socio-economic development. … (*Interruptions*)

माननीय अध्यक्ष : माननीय मंत्री जी।

… (<u>व्यवधान</u>)

SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL): Sir, I request a new railway line connecting Lanjigarh to Brahmapur via Phulbani or Balliguda. … (*Interruptions*)

श्री अश्विनी वैष्णव : माननीय अध्यक्ष महोदय, मैंने माननीय सांसद महोदय के प्रश्न का जवाब दिया है। मैं फिर रिपीट कर रहा हूं। यह एक स्पेशल परपस व्हीकल, ओआरआईडीएल को प्रोजेक्ट दिया गया है। जैसे ही उसकी रिपोर्ट आएगी, तो रिपोर्ट आने के बाद उसमें नेकस्ट स्टेप्स लिए जाएंगे।

मैं आपके माध्यम से माननीय सांसद महोदय को और भी बताना चाहूंगा कि माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी की तीसरी टर्म आरंभ होने के बाद से ही ओडिशा में करीब 20 हजार करोड़ रुपए के नए प्रोजेक्ट्स सैंक्शन हुए। ओडिशा में रेलवे के डेवलपमेंट के प्रति सरकार और प्रधान मंत्री जी पूरी तरह से प्रतिबद्ध हैं।

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I would like to turn the hon. Minister's attention to Kerala. After all, new railway lines require decent terminals as well, and the Nemom terminal in my constituency is going to be a way of decongesting the railway line to Trivandrum Central. It is a project worth Rs. 116 crore out of which the Railways have only released Rs. 7 crore so far. The work worth Rs. 22 crore has already been awarded to the contractor, who proceeded with the work in anticipation of payment, but due to insufficient funds, the bills remain unpaid, and therefore, the wonderful period today between December and May, when there is less rain in Kerala, is being wasted. So, my request to the hon. Minister is this. The Media is already reporting that this project will never be completed. Is it possible for the hon. Minister to try and pay attention to this very important station that will decongest the railway line up to Trivandrum Central? This is the Nemom station terminal. Thank you.

SHRI ASHWINI VAISHNAW: Hon. Speaker Sir, the focus today is to make sure that all the big cities like Trivandrum, as mentioned by the hon. MP, and many other cities like Bangalore, Chennai, Secunderabad-Hyderabad twin cities, Ahmedabad, Mumbai, Delhi, Patna, Lucknow, etc. are decongested. Practically throughout the country, our focus today is to make sure that the big junctions and the big cities are decongested and new terminals are built. A lot of emphasis is being laid on designing them so that the demands and the requirements of the next 50 years can be met. … (*Interruptions*) The question is not of funds. … (*Interruptions*) The question in Kerala is not of funds. We have already deposited Rs. 2,150 crore for acquiring land. Hon. Shashi Tharoor is a very influential MP, and the people of entire Kerala listen to him. I would request him, if required, to even sit on a *dharna* in front of the hon. State Government and make sure that the land is acquired. Then only, the project would be completed. … (*Interruptions*)

(ends)

(pp. 20-30))

(Q.127)

श्री राजीव राय (घोसी) : सर, मैं माननीय मंत्री जी से अनुरोध करूंगा कि मुझे नहीं पता है कि यह जवाब कहां से आया है, लेकिन मैं सवाल करने से पहले दो बार वंदे भारत ट्रेन से दिल्ली से वाराणसी तक गया हूं और कानपुर से लेकर वाराणसी तक पूरा कम्पार्टमेंट खाली था। मऊ से कोई भी सुपरफास्ट ट्रेन, चाहे राजधानी ट्रेन हो, वंदे भारत ट्रेन हो या शताब्दी ट्रेन हो, नहीं चलती है। हम लोगों के इलाज एवं अन्य सभी चीजों के लिए दिल्ली ही है। माननीय मंत्री जी, वहां से पचास मिनट का रास्ता है। आप इस पर विचार करें। वंदे भारत ट्रेन में समय अंतराल भी बहुत ज्यादा है। आप उसे मऊ तक एक्सटेंड कर दें। जहां तक आप सुविधाओं की बात कहेंगे, तो आपको याद होगा, मैंने आपको फोन भी किया था और आपका वापस फोन आया। मैं आपका आभारी हूं। मैंने पत्र भी लिखा था, वहां जिस तरह का काम चल रहा है, सुविधाएं कभी बन नहीं पाएंगी। क्या उन सुविधाओं को बढ़ाने और भ्रष्टाचार को दूर करने वाले मेरे पत्र पर विचार करेंगे, वंदे भारत ट्रेन, राजधानी ट्रेन या शताब्दी ट्रेन को मऊ तक चलाने का काम करेंगे?

(1200/KN/VR)

श्री अश्विनी वैष्णव : अध्यक्ष महोदय जी, माननीय सांसद महोदय जिस वंदे भारत ट्रेन की ऑक्युपेंसी का जिक्र कर रहे हैं, मेरे पास उसका डेटा है। यह जो फाइनेंशियल ईयर 2024-25 है, इस फाइनेंशियल ईयर में इसकी ऑक्युपेंसी 113 परसेंट है। मैं फिर भी माननीय सांसद महोदय के पॉइंट को बहुत सीरियसली लूंगा। अगर इस ट्रेन की टाइमिंग में या अगर कोई और भी विषय आता है, तो मैं उसके बारे में माननीय सांसद जी से जरूर चर्चा करूंगा। रही बात एक्सटेंशन की तो मैंने वह पॉइंट नोट किया है। माननीय सांसद महोदय जी से डिटेल में कभी भी डिस्कस कर सकते हैं।

(इति)

प्रश्न काल समाप्त